

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA NO. 614/2004  
OA NO. 53/2004  
OA NO. 54/2004  
OA NO. 55/2004

This the 13th day of August, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

OA NO.614/2004

Smt. Shobha Salwan  
P.No.6957098  
W/o Mr. D.Salwan,  
C-9/9237, Vasant Kunj,  
New Delhi.

Versus

1. Union of India  
Through the Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. Director General of Ordnance Services (OS-20)  
MGOs Branch, Sena Bhavan,  
Army Headquarters, DHQ PO,  
New Delhi-110011.
3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt-110010.
4. CSO (A), Personal Officer (Civ),  
Establishment (NI) Branch,  
Central Ordnance Depot,  
Delhi Cantt.-110010.

OA NO. 53/2004

Smt. Sneh Prabha Khanna  
W/o Shri M.K.Khanna  
9/926, Prem Gali No.3,  
Gandhi Nagar, Delhi-110031.

Versus

1. Union of India  
Through the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.

2. Director General of Ordnance Services (OS-20)  
MGOs Branch,  
Sena Bhavan,  
Army Headquarters, DHQ PO,  
New Delhi-110011.
3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt-110010.

OA NO. 54/2004

-Respondents

Smt. Sneh Lata Saxena  
W/o Sh. O.P.Saxena,  
F-92, Venus Apartments,  
Sector-9, Rohini,  
Delhi-110085.

Versus

-Applicant

1. Union of India  
Through the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. Director General of Ordnance Services (OS-20)  
MGOs Branch,  
Sena Bhavan,  
Army Headquarters, DHQ PO,  
New Delhi-110011.
3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt-110010.

OA NO. 55/2004

-Respondents

Smt. Savitri Bhutan,  
P.No.6958252,  
DEO Grade 'B'  
Central Ordnance Depot,  
Delhi Cantt-110010  
(Under Ministry of Defence)

-Applicant

Versus

1. Union of India  
Through the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. Director General of Ordnance Services (OS-20)  
MGOs Branch,  
Sena Bhavan,  
Army Headquarters, DHQ PO,  
New Delhi-110011.

3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt-110010.

(By Advocate: Shri Susheel Sharma, for applicants,  
Shri Bhaskar Bhardwaj and Shri R.N. Singh  
For respondents)

-Respondents

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J):

MA-1672/2004 in OA-614/2004 is allowed as there is no objection from the other side.

2. As the issue is common in all the four OAs, we dispose of the OAs by this common order.

3. Applicants seek re-fixation of pay. Respondents in the reply stated that the decision is still awaited from Army Hqr/Ministry of Defence vide their letter dated 16.2.2004 (Annexure R-1).

4. In this view of the matter OAs stand disposed of with a direction to Respondent No.2 to take a final decision within four weeks from the date of receipt of a copy of this order. Applicants are at liberty to revive the OAS at an appropriate time.

5. In the process of deciding representation, a copy of these OAs may also be treated as supplementary representations of applicants. No costs.

Let a copy of this order be placed in the case file of each OA.

(Shanker Raju)  
Member (J)

(V.K. Majotra)  
Vice Chairman (A)

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TRUE COPY  
Shanker Raju  
257820  
SO (J-1)